

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-15/2013(pt.2)/2350/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abhijit Bhattacharyya,
District & Sessions Judge,
Darrang, Mangaldai.

Dated Guwahati, the th 15 March, 2024.

Sub:- **Station leave permission.**

Ref:- Your letter No. DJ(D) 2374, dtd. 13.03.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, from the evening of 16.03.2024 till the morning of 27.03.2024**, as prayed for. The Additional District & Sessions Judge (FTC), Darrang, Mangaldai, in her absence, the Civil Judge (Sr. Div) & Assistant Sessions Judge, Darrang, Mangaldai, in his absence, the Chief Judicial Magistrate, Darrang, Mangaldai, and in his absence, the in-charge Chief Judicial Magistrate, Darrang, Mangaldai will remain in charge of your Court and Office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-15/2013(pt.2)/2351/A, dated

, 15-03-2024

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

[Signature]